12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-FIFTH REPORT

SHRI SATISH AGARWAL (Jaipur): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 13 of the Report of the Comptroller and Auditor General of India for the year 1978-79 Union Government (Railways) relating to Metro Railway, Calcutta.

COMMITEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIFTH REPORT

SHRI P. V. G. RAJU (Bobbili): I beg to present the Fifth Report of the Committee on Absence of Members from the Sittings of the House.

RE. QUESTION OF PRIVILEGE— Contd.

MR. SPEAKER: Now, Calling Attention. Shri Vajpayee.

SHRI ATAL BIHARI VAJPAYEE (New Delhi): rose.

PROF. MADHU DANDAVATE (Rajapur): Why have two procedures for the two Houses? If Rajya Sabha can discuss the adminissibility....

MR. SPEAKER: I am not a follower of anybody. Sir, I im a follower of this House.

SHRI GEORGE FERNANDES (Muzaffarpur): You cannot steamrol-

ler the House. This is not fair. (Interruptions)

MR. SPEAKER: It is very much fair. I am calling upon Mr. Vajpayee to raise his call attention.

(Interruptions)

MR. SPEAKER: I am calling upon Mr. Vajpayee. The Calling Attention $i_{\rm S}$ very important.

(ब्यवधान)

स्रध्यक्ष महोदय : राजेश जी, श्रापका मामला नहीं है।

(व्यवधान)

अध्यक्ष महोदय : राजेश जी, क्य। करते हैं आप? यह कोई तरीका है? Nothing will go on record. There must be some decency about it.

(व्यवधान) * *

ग्रध्यक्ष महोदय : यह कोई तरीका है, ग्राप रोज ऐसा ही करते हैं। यह कोई बात थोड़ी होती है, ऐसे कोई हाउस चलता है?

(ब्यवधान)

ग्रध्यक्ष महोदय : यह कोई तरीका है, ग्राप बैठ जाइये। श्री वाजपेयी जी (य्यवधान)

ग्रध्यक्ष महोदय: ग्राप बैठ जाइये।

श्री रशीद मसूद: या तो यह गलत है या वह गलत है दोनों में से एक बात ही होगी।

[شری رشهد مسعود : یا تو یه فلط هے یا وہ فلط هے دونوں مهیں سے یاک بات هی هوکی -] ग्रह्मका महोदम : ग्राप बैठ जाइमे श्री वाजपेमी जी।

SHRI K. P. UNNIKRISHNAN (Badagara): Would you please tell me what is the progress that you have made in understanding this Motion?

ग्रध्यक्ष महोदय : मैंने बताया कि ग्रभी मेरे पास जो डाकूमेंट की बात ग्राई थी, कल मेरे पास रात पहुंच गया है,

I will be looking into it and probably by Tuesday I will be giving the decision.

SHRI GEORGE FERNANDES: Will you allow a discussion?

MR. SPEAKER: I will decide it.

ग्रध्यक्ष महोदय : ग्ररे बाबा, ग्राप क्या कर रहे हो? बहुत इम्पार्टेंट सबजैक्ट है,

I want it to be discussed properly. श्री बाजपेयी जी

SHRI INDRAJIT GUPTA (Basirhat): How will you dispose of this matter?

MR. SPEAKER: I am going into all the facts which have come to my knowledge. I am going to asertain whether the Finance Minister deliberately and knowingly misled the House or not. That is what I am ascertaining.

अगर आप किताब पढ़ेगे, उसमें मेरे जिम्म एक बात है,

I have to decide whether the Finance Minister, according to the new evidence brought to my notice, has deliberately and knowingly misled the House. If he has done that when I will admit it, If he has not, then I will not.

AN HON. MEMBER: What about Arun Shourie?

MR. SPEAKER: If this comes, then Arun Shourie's will go. Otherwise, we shall look into that also.

MR. SPEAKER: Shri Vajpayee—Calling Attention.

SHRI P. NAMGYAL (Ladakh): Sir, my request is this. It is equally important. Just hear me for a minute.

(Interruption)

MR. SPEAKER: I am sorry. All of you may please sit down. Shri Vajpayee. (Interruption)

MR. SPEAKER: Order please I am not allowing anybody. All of you may please sit down. I have given the floor to Shri Vajpayee.

(Interruptions)**

MR SPEAKER: Don't record. Nothing i_S going on record. Only Shri Vajpayee. Calling Attention.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED MURDER OF LALA JAGAT NARAIN, FORMER M.P. AND AN EDITOR

श्री ग्रटल बिहारी बाजपेयी (नई दिल्ली): ग्रध्यक्ष महोदय, मैं ग्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की ग्रोर गृह मंत्री का ध्यान दिलाता हूं ग्रीर प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें:——

"9 सितम्बर, 1981 को लुधियाना के निकट भूतपूर्व संसद् सदस्य तथा सम्मादक लाला जगत नारायण की हत्या